


HIGH COURT OF CHHATTISGARH: BILASPUR

(Regarding cause list of OLD CASES)

No. 358 /R.(J)/2016

Bilaspur, 15.01.2016

1.	Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	Private Secretary to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	Private Secretary to Hon'ble Mr. Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	Private Secretary to Hon'ble Mr. Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Advocate General, Government of Chhattisgarh, BILASPUR.
11.	The Registrar General, High Court of Chhattisgarh, BILASPUR.
12.	The Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
13.	The Addl. Registrar Judl./Admn./H.C.Est. , High Court of Chhattisgarh, Bilaspur.
14.	The Secretary, High Court Legal Services Committee, Bilaspur.
15.	The Secretary, High Court Bar Association, BILASPUR.
16.	The Asstt. Solicitor General of India, Central Govt. High Court Premises, Bilaspur
17.	The Deputy Registrar (Criminal /Civil/W.P & Copying), High Court of Chhattisgarh, BILASPUR.
18.	The Section Officer/In-charge (Civil / Criminal / W.P./ Central Filing/S.W. Section), High Court of Chhattisgarh, BILASPUR.
19.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.
20.	Cause List Section, High Court of Chhattisgarh, Bilaspur.



15.1.16
(Ramashankar Prasad)
Registrar (Judicial)

It is respectfully submitted that a copy of extract of the minutes of the meeting of the Committee for the Delay and Arrears held on 13th August, 2015, is received for compliance from the Respected Registrar General, in which following resolutions have been passed:-

- 1] 10 Criminal Appeals/Civil/Writ cases (Motion Hearing) may be listed in daily cause list in all the Single Benches by making a separate list with the head viz "old cases" in addition to their regular roster, in order to reduce the pendency of old cases.
- 2] 05 Criminal Appeals (Final Hearing) may be listed in weekly cause list in all the Single Benches by making a separate list with the head viz "old Criminal Appeals" in addition to their regular roster, in order to reduce the pendency of old Criminal Appeals.
- 3] Category Code wise similar matters may be identified and the same may be listed before the Hon'ble Court on every Friday irrespective of Roster.

On going through the extract, it appears that 10 Criminal Appeals/Civil/Writ Cases (Motion hearing) are to be listed in all the Single Benches with a separate head "**OLD CASES**" after "**FRESH MATTERS**" of List-1 in addition to their regular Roster, and 5 Criminal Appeals (Final Hearing) are to be listed in weekly cause list in all the Single Benches with a separate head "**OLD CRIMINAL APPEALS**" on the top of List-2 in addition to their regular Roster.

Matter is respectfully submitted before Hon'ble the Chief Justice for kind perusal and approval.



(Ramashankar Prasad)
Registrar (Judicial)